

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No. HHC/Admn. 16(34)74-IV- Dated Shimla the 20th September, 2013

NOTIFICATION

In exercise of the powers vested in it under Section 16(2) of the Advocates Act, 1961, the High Court of Himachal Pradesh has been pleased to designate Sh. Shrawan Dogra, Advocate General of the State of Himachal Pradesh, as Senior Advocate with immediate effect.

**BY ORDER
REGISTRAR GENERAL**

Endst. No. HHC/Admn. 16(34)74-IV- Dated: 20.9.2013

Copy forwarded to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla- 171001.
3. The Secretary, Bar Council of India, New Delhi.
4. The Secretary, Bar Council of Himachal Pradesh, Shimla.
5. The President, High Court Bar Association, Shimla, H.P.
6. All the Registrar Generals, High Courts of India.
7. Sh. Shrawan Dogra, Advocate General, H.P. High Court, Shimla.
8. All the Additional Registrars of this Registry.
9. All the Secretaries to the Hon'ble Judges of this High Court.
All the Deputy Registrars/Assistant Registrar/Court Masters/Section Officers/Private Secretaries/Chief Librarian/Marriage Counselor /Public Relation Officer of this Registry.
10. The Secretary/Private Secretary/P.As. to the Registrar General/ Registrar (Inspection, Confidential Branch and Budget)/ Registrar(Judicial & Judge Branch)/Registrar(Vigilance, Finance & Accounts)/ OSD- Legal Research & Rules Branch / OSD- Central Project Coordinator & Computer Cell/OSD- Personnel/Organization & Administration and Library/OSD- Establishment, Protocol & Building/ OSD(Administrator-Assistant Coordinator, Main Mediation Centre), High Court of Himachal Pradesh.
11. The Technical Director, NIC branch of this Registry for conversion of the same into digital form on Gazette Website as per Office Order No. Endst. No.HHC/Admn.1(18)/78-XI-9934-41, dated 8.4.2011.
12. Guard File.

Officer on Special Duty (O&A)
